



महाराष्ट्र शासन राजपत्र

असाधारण

प्राधिकृत प्रकाशन

बुधवार, मार्च २९, २००६/चैत्र ८, शके १९२८

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2006 (Mah. VI of 2006), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. VI OF 2006.

[First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 29th March 2006].

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the Thirty-first day of March 2006.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2006; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Short title. Appropriation Act, 2006.

Withdrawal of Rs. 73,93,15,35,000 out of the Consolidated Fund of the State for the Financial Year 2005-2006.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of seven thousand three hundred ninety-three crores, fifteen lakhs and thirty-five thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2006, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2006.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Funds (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/Administrator of Union Territories.	...	1,26,67,000	1,26,67,000
A-2	Elections	2013, Council of Ministers 2015, Elections	1,000	...	1,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services.	37,13,89,000	...	37,13,89,000
A-5	Social Services	2075, Miscellaneous General Services. 2205, Art and Culture. 2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	1,20,79,000	...	1,20,79,000
A-6	Information and Publicity.	2220, Information and Publicity.	1,000	...	1,000
Total-General Administration Department.			38,34,70,000	1,26,67,000	39,61,37,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	1,000	...	1,000

(1)	(2)	(3)	(4)					
				Rs.	Rs.	Rs.	Rs.	Rs.
B-2	State Excise.	2039, State Excise.		...	8,000	...	8,000	8,000
B-3	Transport Administration	{ 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.		6,92,000	6,92,000	6,92,000
B-4	Secretariat and Other General Services	{ 2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services. 2075, Miscellaneous General Services.		13,76,000	13,76,000	13,76,000
B-5	Jails.	2056, Jails.		3,83,34,000	3,00,000	...	3,86,34,000	3,86,34,000
B-7	Economic Services	{ 3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses. 3452, Tourism.		3,61,03,000	3,61,03,000	3,61,03,000
		Total-Home Department.		7,65,06,000	3,08,000	...	7,68,14,000	7,68,14,000
		Revenue and Forests Department.						
C-1	Revenue and District Administration	{ 2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration. 2070, Other Administrative Services.		9,15,07,000	11,35,41,000	...	20,50,48,000	20,50,48,000
C-2	Stamps and Registration	2030, Stamps and Registration		7,25,45,000	7,25,45,000	7,25,45,000
C-3	Interest Payment.	2049, Interest Payment.		...	54,33,000	...	54,33,000	54,33,000
C-4	Secretariat and Other General Services	{ 2052, Secretariat-General Services. 2059, Public Works. 2075, Miscellaneous General Services.		7,12,48,000	7,12,48,000	7,12,48,000

C-5 Other Social Services	2217, Urban Development.	...	4,25,96,000	...	4,25,96,000
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
	2235, Social Security and Welfare.
	2250, Other Social Services.
C-7 Forest	2406, Forestry and Wild Life.	1,10,000	52,96,85,000	1,10,000	52,97,95,000
	2415, Agricultural Research and Education.	11,90,84,000	80,75,81,000	11,90,84,000	92,66,65,000
Total-Revenue and Forests Department.					

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-2 Social Security and Welfare.	2235, Social Security and Welfare.	...	36,57,000	...	36,57,000
D-2A Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities.	...	2,00,00,00,000	...	2,00,00,00,000
D-3 Agriculture Services	2401, Crop Husbandry.
	2402, Soil and Water Conservation.	3,09,000	6,70,71,000	3,09,000	6,73,80,000
D-4 Animal Husbandry.	2415, Agricultural Research and Education.	...	24,47,94,000	...	24,47,94,000
	2403, Animal Husbandry.	19,25,000	3,000	19,25,000	19,28,000
D-5 Dairy Development.	2404, Dairy Development.	22,34,000	2,31,55,25,000	22,34,000	2,31,77,59,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					

School Education and Sports Department.

E-1 Interest Payment.	2049, Interest Payment.	5,94,51,000	...	5,94,51,000	5,94,51,000
E-2 General Education.	2202, General Education.	...	48,69,18,000	...	48,69,18,000
	2204, Sports and Youth Services.
E-3 Secretariat and Other Social Services	2205, Art and Culture.
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	...	8,53,80,000	...	8,53,80,000
	2235, Social Security and Welfare.
	2251, Secretariat-Social Services.	...	3,27,000	...	3,27,000
E-3A General Education.	2202, General Education.	57,26,25,000	57,26,25,000	5,94,51,000	63,20,76,000
Total-School Education and Sports Department.					

(1)	(2)	(3)	(4)	Rs.	Rs.
		Urban Development Department.			
		District Administration.			
		Other Administrative Services.			
F-2	Urban Development and Other Advance Services	2053, District Administration.			
		2070, Other Administrative Services.			
		2217, Urban Development.	81,03,38,000	...	81,03,38,000
		3054, Roads and Bridges.			
		3435, Ecology and Environment.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
F-3	Secretariat and Other Social Services	2251, Secretariat-Social Services.	39,33,000	...	39,33,000
		3475, Other General Economic Services			
		Total-Urban Development Department.	81,42,71,000	...	81,42,71,000
		Finance Department.			
		Collection of Taxes on Income and Expenditure.			
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure.			
		2040, Sales Tax.	...	27,99,85,000	27,99,85,000
		3475, Other General Economic Services			
G-3	Interest Payment and Debt Services.	2048, Appropriation for Reduction or Avoidance of Debt.	...	1,000	1,000
		2049, Interest Payment.			
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	...	1,52,000	1,52,000
G-6	Pension and Other Retirement Benefits.	2071, Pension and Other Retirement Benefits.	3,81,24,31,000	4,67,76,000	3,85,92,07,000
		Total-Finance Department.	3,81,24,31,000	32,69,14,000	4,13,93,45,000
		Public Works Department.			
H-1	Interest Payment.	2049, Interest Payment.	...	13,59,42,000	13,59,42,000
H-3	Housing.	2216, Housing.	49,32,46,000	...	49,32,46,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	2,01,75,65,000	...	2,01,75,65,000

H-6 Public Works and Administrative and Functional Buildings.	2059, Public Works.			
	2202, General Education.			
	2203, Technical Education.			
	2205, Art and Culture.	4,00,000		4,00,000
	2210, Medical and Public Health.	...		
	2217, Urban Development.			
2230, Labour and Employment.				
2403, Animal Husbandry.				
2405, Fisheries.				
Total-Public Works Department.		2,51,12,11,000	13,59,42,000	2,64,71,53,000
Water Resources Department.				
I-3 Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation.			
	2701, Major and Medium Irrigation.			
	2702, Minor Irrigation.			
	2705, Command Area Development.	36,61,73,000	...	36,61,73,000
	2711, Flood Control and Drainage.			
	2801, Power			
3402, Space Research.		52,18,000		52,18,000
I-4 Secretariat-Economic Services.	3451, Secretariat-Economic Services.	...		
Total-Water Resources Department.		37,13,91,000	...	37,13,91,000
Law and Judiciary Department.				
J-1 Administration of Justice	2014, Administration of Justice	9,74,45,000	1,59,72,000	11,34,17,000
	2052, Secretariat-General Services.			
J-2 Secretariat and Other Social and Economic Services	2070, Other Administrative Services.			
	2235, Social Security and Welfare.	1,45,45,000	3,60,000	1,49,05,000
	2250, Other Social Services.			
	3475, Other General Economic Services			
Total-Law and Judiciary Department.		11,19,90,000	1,63,32,000	12,83,22,000

(1)	(2)	(3)	(4)	
		Industries, Energy and Labour Department.		
K-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	Rs. 47,56,000	Rs. 47,56,000
K-3	Stationary and Printing	{ 2057, Supplies and Disposals.	8,32,15,000	8,32,58,000
K-4	Labour and Employment.	{ 2058, Stationary and Printing.	43,000	1,99,25,000
K-5	Social Security and Welfare.	{ 2230, Labour and Employment.	10,19,000	10,19,000
		{ 2235, Social Security and Welfare.
K-6	Energy	{ 2801, Power	7,66,99,27,000	7,66,99,27,000
		{ 2810, Non-Conventional Sources of Energy.
K-7	Industries	{ 2851, Village and Small Industries.	2,83,28,00,000	2,91,28,79,000
		{ 2852, Industries.	8,00,79,000	...
		{ 2853, Non-Ferrous Mining and Metallurgical Industries.
		Total-Industries, Energy and Labour Department.	10,61,16,42,000	10,69,17,64,000
		Rural Development and Water Conservation Department.		
L-3	Rural Development Programmes.	{ 2235, Social Security and Welfare.	1,44,67,55,000	1,44,67,55,000
		{ 2402, Soil and Water Conservation.
		{ 2406, Forestry and Wild Life.
		{ 2415, Agricultural Research and Education.
		{ 2501, Special Programmes for Rural Development.
		{ 2505, Rural Employment.
		{ 2515, Other Rural Development Programmes.
		{ 2551, Hill Areas.
		{ 2702, Minor Irrigation.
		{ 2810, Non-Conventional Sources of Energy.
		{ 3454, Census, Survey and Statistics.	28,69,000	28,69,000
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,23,42,81,000	1,23,42,81,000
		Total-Rural Development and Water Conservation Department.	1,44,96,24,000	2,68,39,05,000

Food, Civil Supplies and Consumer Protection Department.			
M-3 Secretariat and Other Economic Services	3451, Secretariat-Economic Services.	53,60,000	53,60,000
	3475, Other General Economic Services
	Total-Food, Civil Supplies and Consumer Protection Department.	53,60,000	53,60,000
Social Justice, Cultural Affairs and Special Assistance Department.			
N-1 Secretariat and Other Social Services	2053, District Administration.		
	2070, Other Administrative Services.		
	2202, General Education.		
	2216, Housing.	34,71,000	34,71,000
	2220, Information and Publicity.
	2251, Secretariat-Social Services.		
N-2 Art and Culture.	2205, Art and Culture.	8,18,53,000	8,18,53,000
N-3 Welfare of Scheduled Caste and Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	54,33,67,000	54,37,67,000
	2235, Social Security and Welfare.	4,00,000	4,00,000
	Total-Social Justice, Cultural Affairs and Special Assistance Department.	62,86,91,000	62,90,91,000
Planning Department.			
O-1 District Administration.	2053, District Administration.	36,50,00,000	36,50,00,000
O-2 Social Security and Welfare.	2235, Social Security and Welfare.	22,000	22,000
O-3 Rural Employment.	2505, Rural Employment.	27,99,00,000	27,99,00,000
O-7 Secretariat-Economic Services.	3451, Secretariat-Economic Services.	8,25,000	8,25,000
	Total-Planning Department.	36,50,22,000	64,57,47,000
Housing Department.			
Q-3 Housing	2216, Housing.		
	2217, Urban Development.	47,31,72,000	47,31,72,000
	2235, Social Security and Welfare.
	Total-Housing Department.	47,31,72,000	47,31,72,000

(1)	(2)	(3)	(4)	Rs.	Rs.
		Public Health Department.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
R-1	Medical and Public Health	2235, Social Security and Welfare.	14,45,61,000	...	14,45,61,000
		3454, Census, Survey and Statistics.			
R-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	9,68,000	...	9,68,000
		Total-Public Health Department.	14,55,29,000	...	14,55,29,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health.	2210, Medical and Public Health.	46,52,95,000	...	46,52,95,000
		Total-Medical Education and Drugs Department.	46,52,95,000	...	46,52,95,000
		Tribal Development Department.			
T-3	Social Security and Welfare.	2235, Social Security and Welfare.	26,01,000	...	26,01,000
T-4	Secretariat-Social Services.	2251, Secretariat-Social Services.	2,34,000	...	2,34,000
		2202, General Education.			
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
		2215, Water Supply and Sanitation.			
		2216, Housing.			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2236, Nutrition.			
		2401, Crop Husbandry.	1,000	...	1,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2403, Animal Husbandry.			
		2405, Fisheries.			

2406, Forestry and Wild Life.				
2425, Co-operation.				
2501, Special Programmes for Rural Development.				
2505, Rural Employment.				
2551, Hill Areas.				
2702, Minor Irrigation.				
2801, Power				
2810, Non-Conventional Sources of Energy.				
2851, Village and Small Industries.				
3054, Roads and Bridges.				
Total-Tribal Development Department.		28,36,000	...	28,36,000
Environment Department.				
U-1 Interest Payment.	2049, Interest Payment.	...	1,46,000	1,46,000
U-3 Secretariat-Social Services.	2251, Secretariat-Social Services.	75,000	20,00,000	20,75,000
	Total-Environment Department.	75,000	21,46,000	22,21,000
Co-operation, Marketing and Textiles Department.				
V-2 Co-operation.	2230, Labour and Employment.			
	2235, Social Security and Welfare.			
	2425, Co-operation.			
	2851, Village and Small Industries.	55,75,13,000	59,000	55,75,72,000
	3451, Secretariat-Economic Services.			
	3456, Civil Supplies.			
	Total-Co-operation, Marketing and Textiles Department.	55,75,13,000	59,000	55,75,72,000
Higher and Technical Education Department.				
W-1 Interest Payment.	2049, Interest Payment.	...	39,28,000	39,28,000
W-2 General Education.	2202, General Education.	91,98,24,000	...	91,98,24,000
W-3 Technical Education.	2203, Technical Education.	13,52,96,000	...	13,52,96,000
	2205, Art and Culture.			
W-4 Art and Culture / Labour and Employment	2230, Labour and Employment.	22,05,88,000	43,22,000	22,49,10,000
W-6 Secretariat-Social Services.	2251, Secretariat-Social Services.	50,76,000	...	50,76,000
	Total-Higher and Technical Education Department.	1,28,07,84,000	82,50,000	1,28,90,34,000

(1)	(2)	(3)	(4)	Rs.	Rs.	
		Women and Child Development Department.				
		2235, Social Security and Welfare.	17,49,33,000			
		2236, Nutrition.		...		17,49,33,000
		2515, Other Rural Development Programmes.				
X-1	Social Security and Nutrition					
X-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	9,23,000	...	9,23,000	
		Total-Women and Child Development Department.	17,58,56,000	...	17,58,56,000	
		Water Supply and Sanitation Department.				
Y-1	Interest Payment.	2049, Interest Payment.	...	21,89,000	21,89,000	
Y-4	Minor Irrigation.	2702, Minor Irrigation.	49,58,000	...	49,58,000	
Y-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	15,32,000	...	15,32,000	
		Total-Water Supply and Sanitation Department.	64,90,000	21,89,000	86,79,000	
		Maharashtra Legislature Secretariat				
ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	1,000	...	1,000	
		Total-Maharashtra Legislature Secretariat	1,000	...	1,000	
		Total-A-Expenditure on Revenue Account	27,94,48,91,000	2,28,11,04,000	30,22,59,95,000	
		B-EXPENDITURE ON CAPITAL ACCOUNT				
		Revenue and Forests Department.				
		4406, Capital Outlay on Forestry and Wild Life.	3,56,20,000			
		4415, Capital Outlay on Agricultural Research and Education.		...		
		4701, Capital Outlay on Major and Medium Irrigation.				
C-10	Capital Expenditure on Economic Services	5475, Capital Outlay on Other General Economic Services.				
		6401, Loans for Crop Husbandry.				
		Total-Revenue and Forests Department.	3,56,20,000	...	3,56,20,000	

Urban Development Department.

F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development.	1,06,02,51,000	1,06,02,51,000
		5475, Capital Outlay on Other General Economic Services.
Total-Urban Development Department.			1,06,02,51,000	1,06,02,51,000

Finance Department.

G-8	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government.	...	26,84,93,50,000	26,84,93,50,000
		6004, Loans and Advances from the Central Government.
7810,	Inter-State Settlement.		...	26,84,93,50,000	26,84,93,50,000
Total-Finance Department.			...	26,84,93,50,000	26,84,93,50,000

Public Works Department.

H-7	Capital Expenditure on Social Services and Economic Services.	4055, Capital Outlay on Police.
		4216, Capital Outlay on Housing.	1,30,00,000	...	1,30,00,000
		4711, Capital Outlay on Flood Control Projects.
		5054, Capital Outlay on Roads and Bridges.
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works.
		4202, Capital Outlay on Education, Sports, Art and Culture.
		4210, Capital Outlay on Medical and Public Health.
		4217, Capital Outlay on Urban Development.
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	20,67,68,000	...	20,67,68,000
		4235, Capital Outlay on Social Security and Welfare.
		4250, Capital Outlay on Other Social Services.
		4403, Capital Outlay on Animal Husbandry.
4405, Capital Outlay on Fisheries.		

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works Department.—contd.				
		{ 4202, Capital Outlay on Education, Sports, Art and Culture.				
		{ 4210, Capital Outlay on Medical and Public Health.				
H-9	Capital Outlay on Removal of Regional Imbalance	{ 4250, Capital Outlay on Other Social Services.		3,00,00,000	2,22,000	3,02,22,000
		{ 5054, Capital Outlay on Roads and Bridges.				
H-11	Loans to Government Servants, etc.	{ 7610, Loans to Government Servants, etc.		2,85,00,000	...	2,85,00,000
		Total-Public Works Department.		27,82,68,000	2,22,000	27,84,90,000
		Water Resources Department.				
		{ 4402, Capital Outlay on Soil and Water Conservation.				
		{ 4701, Capital Outlay on Major and Medium Irrigation.				
		{ 4702, Capital Outlay on Minor Irrigation.				
I-5	Capital Expenditure on Irrigation	{ 4711, Capital Outlay on Flood Control Projects.		8,02,11,17,000	1,55,60,000	8,03,66,77,000
		{ 4801, Capital Outlay on Power Projects.				
		{ 5402, Capital Outlay on Space Research.				
		Total-Water Resources Department.		8,02,11,17,000	1,55,60,000	8,03,66,77,000
		Industries, Energy and Labour Department.				
K-9	Capital Expenditure on Economic and Social Services	{ 4250, Capital Outlay on Other Social Services.		2,59,00,000	...	2,59,00,000
		{ 6250, Loans for Other Social Services.				
		Total-Industries, Energy and Labour Department.		2,59,00,000	...	2,59,00,000
		Rural Development and Water Conservation Department.				
		{ 4402, Capital Outlay on Soil and Water Conservation.				
		{ 4406, Capital Outlay on Forestry and Wild Life.				
		{ 4702, Capital Outlay on Minor Irrigation.				
L-7	Capital Expenditure on Rural Development	{ 6216, Loans for Housing.		3,000	...	3,000
		{ 6515, Loans for Other Rural Development Programmes.				
		{ 6702, Loans for Minor Irrigation.				
		Total-Rural Development and Water Conservation Department.		3,000	...	3,000

Social Justice, Cultural Affairs and Special Assistance Department.

N-4	Capital Expenditure on Social Services	67,57,76,000	67,57,76,000
4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4235,	Capital Outlay on Social Security and Welfare.		
6202,	Loans for Education, Sports, Art and Culture.		
6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
Total-Social Justice, Cultural Affairs and Special Assistance Department.		67,57,76,000	67,57,76,000

Planning Department.

O-9	Capital Outlay on Other Rural Development Programmes.	37,36,39,000	37,36,39,000
Total-Planning Department.		37,36,39,000	37,36,39,000

Tribal Development Department.

T-6	Capital Expenditure on Tribal Development Sub Plan.	39,51,68,000	39,51,68,000
4059,	Capital Outlay on Public Works.		
4202,	Capital Outlay on Education, Sports, Art and Culture.		
4210,	Capital Outlay on Medical and Public Health.		
4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4250,	Capital Outlay on Other Social Services.		
4402,	Capital Outlay on Soil and Water Conservation.		
4403,	Capital Outlay on Animal Husbandry.		
4404,	Capital Outlay on Dairy Development.		
4405,	Capital Outlay on Fisheries.		
4406,	Capital Outlay on Forestry and Wild Life.		
Total-Tribal Development Department.		39,51,68,000	39,51,68,000

